

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. R. S. PAVASKAR
COURT 42 ADDL SESSIONS JUDGE
Criminal Cause List Dated 22-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI APPEAL	100170/2016	Mohd. Asif Shaikh Vs The State of Maharashtra-V. P. Road P. Stn.-Respdt.	Harshal Sulryavanshi
<u>HEARING</u>				
2	CRI REV APP	100898/2017	Dr. Ujjwala Chandrakant Thatte- Aplcnt. Vs Parasmal Uttamchjand Jain and State of Maharashtra-Respdt.	Amit Bharadwaj
3	CRI REV APP	100936/2017	Dr. Pankaj C. Gandhi-Aplcnt. Vs State of Maharashtra and Ashok Kumar Puri-Respdts.	In Person
<u>EVIDENCE PART HEARD</u>				
4	NDPS S CASE	100020/2011	ANC Ghatkopar Unit Vs Rziya Babu Sayyed	APP Tawade
5	NDPS S CASE	100035/2011	ANC Kandivali Unit Vs Gajanan Sudam Kardile	APP Tawade
6	NDPS S CASE	100159/2013	ANC Worli Unit Vs Smt. Mehrunisa Asif Shaikh @ Kali Amma	APP Tawade
7	NDPS S CASE	100210/2014	ANC Worli Unit Vs Salim Mohamood Sayyed	APP Tawade
8	NDPS S CASE	100213/2014	ANC Kandivali Unit Vs Prakash Horil Sav	APP Tawade
<u>EVIDENCE</u>				
9	NDPS S CASE	100067/2017	State Kurla Police Station Vs Namrata Dilip Kadam @ Asha	APP Tawade
<u>CHARGE</u>				
10	NDPS S CASE	100002/2014	ANC Worli Unit Vs Babu Musa Sayyad @ Totala Babu	APP Tawade

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11	NDPS S CASE	100170/2015	The State of Antophill Police Station Vs K.P.Ganeshan Buduswami Jangmar	
12	NDPS S CASE	100180/2015	ANC Worli Unit Vs Suja Mohd.Yusuf Shaikh	APP Tawade
13	NDPS S CASE	100052/2016	ANC, AZAD MAIDAN UNIT Vs SHOAB SHABBIR CHUNAWALA	APP Tawade
14	NDPS S CASE	100057/2016	THE STATE OF KALACHOWKI POLICE STATION. Vs AMJAD ANWARALI SAYYED	
15	NDPS S CASE	100033/2019	ANC, Bandra Unit Vs Chinonso Udegu Namadi	APP Tawade
<u>DOCUMENTS</u>				
16	NDPS S CASE	100046/2015	State Shivaji Nagar Police Station Vs Smt. Banubi Makbul Qureshi	APP Tawade
<u>FILING AFFIDAVIT</u>				
17	CRI REV APP	100930/2019	M/s. Ultra Drytech Engineering Ltd. - Applicant (Org. Accused) Vs M/s. Paresh Choudhary and The State of Maharashtra - Respondent (Org. Complainant)	R. M. Pande and Co.
<u>N.B.W.READY</u>				
18	CRI M A	103091/2019	Pritam Pravin Patil -- Applicant Vs Sandip Dattaram Ardekar -- Respondent	Sanjay Patankar
<u>DORMANT FILE</u>				
19	NDPS S CASE	100081/1989	Asstt.Collector of Customs Vs Mohamed Aslam Mohamed Ahmed Syed	
20	NDPS S CASE	100037/2008	STATE ANC Vs ENDUBUECI @GEORGE OLIWAR MADUKOYE 5	SPP

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21	NDPS S CASE	100081/2013	The State ANC Vs Chigoziya Okekye	
22	NDPS S CASE	100134/2014	The State ANC Vs Aakash Kallu Gupta	
(Main Matter REMAND APPLN NDPS/0100103/2014)				
<u>B.A. NO. IN SPL. C. NO</u>				
23	NDPS S CASE	100186/2019	Union Of India, Narcotics Control Bureau Vs Abdul Razak @ Rehman S/o Abdul Khader Udheen Kunhi	
24	SPL.CASE	100425/2020	Union of India, Narcotics Control Bureau Vs Shiak Ashpak S/o Shaik Abdul	
